

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App (AT) (Insolvency) No. 876 of 2020**

**IN THE MATTER OF:**

**Nitin Singh**

**...Appellant**

**Versus**

**Waves Bio-tech Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Partho Bhattacharya, Advocate**

**For Respondent : Mr. Akshay Bhardwaj, Advocate**

**O R D E R**  
**(Through Virtual Mode)**

**23.11.2020** Service upon Respondent has been effected. Mr. Akshay Bhardwaj, Advocate appears on behalf of Respondent. He seeks and is allowed two weeks' time to file reply-affidavit along with his Vakalatnama. Rejoinder thereto, if any, may be filed by the Appellant within two weeks thereof. Learned counsel for the parties shall be at liberty to file their short written submissions, not exceeding three pages, along with their pleadings.

List the appeal 'for Admission (After Notice)' on **7<sup>th</sup> January, 2021** before Court No. II.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Shreesha Merla ]**  
**Member (Technical)**

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